

(b) whether tyres are exported and if so, to which countries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P.J. KURIEN): (a) *The ingredients/raw materials used by tyre industry to make motor vehicle tyres are:*

- i) Natural/Synthetic Rubber
- ii) Carbon Black
- iii) Rayon/tyre yarn/Nylon/Cord/Wrp sheet
- iv) Bead Wire
- v) Pigment chemicals
- vi) zinc Oxide

(b) Yes, Sir. the main countries to which tyres exports are being made are:

- 1) Afghanistan
- 2) U.S.A.
- 3) U.S.S.R.
- 4) Bangladesh
- 5) Middle East & African countries and to some extent to some European countries as well.

Strict Observance of working Hours in Government Offices

4363. SHRI NAVAL KISHORE RAI: Will the PRIME MINISTER be pleased to state the steps taken by the Government to ensure strict observance of working hours in all its Offices?

THE MINISTER OF STATE IN THE

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): *Instructions have been issued from time to time to ensure punctual and regular attendance. It has been made incumbent upon the supervisory officers to scrutinise the attendance registers and carry out surprise checks. Government servants, who are in the habit of not observing scheduled hours for attending office, can be punished for lack of devotion to duty.*

[Translation]

Per capita Central Assistance to Bihar

4364 SHRI RAMDEW RAM: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the annual per capital Central assistance being provided to each State and Union Territory;

(b) whether the annual capita average Central assistance being provided to Bihar is the lowest in comparison to the annual per capita average Central assistance to other States and if so the reasons therefor;

(c) the remedial steps proposed to be taken by the Government in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) The annual per capital Central assistance provided to each state and Union Territory during 1990-91 and 1991-92 is indicated in the Statements I and II attached.

(b) to (d). No, Sir. Among non-special category States, to who allocation of assistance is criteria based, per capital Central assistance allocated to the State of Bihar is higher than nine States, but lower than four

States viz., Goa, Kerala, Orissa and Rajasthan. But Bihar State has got the highest increase of Rs. 141 crores during current year 1991-92 over 1990-91 allocations among these States. This could be seen from the Statement III attached. Allocation of Central assistance to the States including Bihar is made on the basis of formula which is highly weighted in favour of the backward States (including Bihar) by

inclusion of criteria of population, per capita income and special development problems, carrying total weight of 95% out of the total, in the NDC 'consensus' formula. This total was 90% in the earlier modified Gadgil Formula. Any change in the formula can be made only with the approval of National Development Council of which Chief Ministers are Members.

STATEMENT - I

Per capita allocation of Normal Central Assistance to States during 1990-91 and 1991-92

(Rupees)

<i>States</i>	<i>1990-91*</i>	<i>1991-92**</i>
A SPECIAL CATEGORY STATES		
1. Arunachal Pradesh	3519	5021
2. Assam	430	514
3. Himachal Pradesh	637	746
4. Jammu & Kashmir	1212	1550
5. Manipur	1454	1819
6. Meghalaya	1465	1759
7. Mizoram	3160	4578
8. Nagaland	2425	3202
9. Sikkim	3243	4210
10. Tripura	1053	1257
B NON-SPECIAL CATEGORY STATES		
1. Andhra Pradesh	103	125
2. Bihar	114	139
3. Goa	1258	560

(Rupees)

<i>States</i>	<i>1990-91*</i>	<i>1991-92**</i>
4. Gujarat	76	88
5. Haryana	103	118
6. Karnataka	80	92
7. Kerala	124	141
8. Madhya Pradesh	104	124
9. Maharashtra	70	85
10. Orissa	129	156
11. Punjab	85	129
12. Rajasthan	134	149
13. Tamil Nadu	98	109
14. Uttar Pradesh	118	124
15. West Bengal	71	86

* Based on modified Gadgil Formula.

** Based on NDC 'Consensus' Formula

- Note :
1. Per capita allocations based on 1971 population.
 2. The additional allocation include those for ideal villages and equity support for Co-operatives.
 3. Central assistance allocated for externally aided projects not included.

STATEMENT-II

Per capita allocation of Normal Assistance to Union Territories during 1990-91 and 1991-92

(Rupees)

<i>Union Territory</i>	<i>1990-91</i>	<i>1991-92</i>
1. Andaman & Nicobar Islands	3697	5889
2. Chandigarh	866	1012

(Rupees)

<i>Union Territory</i>	<i>1990-91</i>	<i>1991-92</i>
3. Dadra Nagar Haveli	975	1614
4. Daman & Die	1320	1698
5. Delhi	955	1098
6. Lakshadweep	4519	4716
7. Pondicherry	949	1153

Note : 1. Per capita allocations based on on Budget estimates of Central Assistance and 1971 population.

STATEMENT-III

Increase in Normal Central Assistance (Gross) in 1991-92 over 1990-91

<i>States</i>	<i>Rs. Crores</i>
A SPECIAL CATEGORY STATES	
1. Arunachal Pradesh	70.31
2. Assam	122.17
3. Himachal Pradesh	37.75
4. Jammu & Kashmir	155.98
5. Manipur	39.12
6. Meghalaya	29.83
7. Mizoram	47.08
8. Nagaland	40.08
9. Sikkim	20.30
10. Tripura	31.79
Total : A	594.41

<i>States</i>	<i>Rs. Crores</i>
<i>B NON-SPECIAL CATEGORY STATES</i>	
1. Andhra Pradesh	98.16
2. Bihar	141.07
3. Goa	-55.50
4. Gujarat	32.26
5. Haryana	15.09
6. Karnataka	35.12
7. Kerala	37.05
8. Madhya Pradesh	85.80
9. Maharashtra	77.60
10. Orissa	59.15
11. Punjab	58.90
12. Rajasthan	38.44
13. Tamil Nadu	45.47
14. Uttar Pradesh	46.84
15. West Bengal	68.77
Total : B	784.22
Grand Total (A + B)	1378.63

[English]

Review of CAT Working

4365. SHRI LAL K. ADVANI:
SHRI ATAL BIHARI
VAJPAYEE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed the working of the Central Administrative Tribunal(CAT):